

में रोजगार के संबंध में निर्धारित न्यूनतम मजदूरी दरें चूना पत्थर में लागू नहीं होती क्योंकि लाइम स्टोन पत्थर नहीं है। इन रिट याचिकाओं का सरकार द्वारा प्रतिरोध किया जा रहा है परन्तु न्यायालय ने याचिका-दाताओं के संबंध में न्यूनतम मजदूरी अधिसूचना को लागू करने के स्थगन आदेश जारी कर दिये हैं।

(ग) सूचना एकत्र की जा रही है।

(घ) प्रवर्तन तंत्र को समय-समय पर सलाह दी जाती है कि वे अधिसूचित मजदूरी-दरों को कड़ाई से लागू कराएँ।

बिबरण

- (1) जिप्सम खानों में रोजगार
- (2) बेराईटिस खानों में रोजगार
- (3) बौक्साइट खानों में रोजगार
- (4) मैंगनीज खानों में रोजगार
- (5) चीनी मिट्टी खानों में रोजगार
- (6) कायनाइट खानों में रोजगार
- (7) तांबा खानों में रोजगार
- (8) चिकनी मिट्टी खानों में रोजगार
- (9) पत्थर खानों में रोजगार
- (10) सफेद मिट्टी खानों में रोजगार
- (11) अग्नि मिट्टी खानों में रोजगार
- (12) गेरू खानों में रोजगार
- (13) स्टियम्राइट (सोप स्टोन और टैल्क सहित) में रोजगार।
- (14) ऐस्बेस्टास खानों में रोजगार।
- (15) क्रोमाइट खानों में रोजगार
- (16) क्वार्टाईज खानों में रोजगार
- (17) कांचमणि खानों में रोजगार।
- (18) सिलिका खानों में रोजगार।
- (19) अन्नक खानों में रोजगार।

Visit of Deputy Foreign Minister of U.S.S.R.

1537. SHRI P. K. DEO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Soviet Deputy Foreign Minister paid an unannounced visit to India and held talks with the senior officials of the External Affairs Ministry recently; and

(b) if so, the main points of the talks held?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJ-PAYEE): (a) and (b). Mr. N. P. Firyubin, Deputy Foreign Minister of the USSR, made a transit halt in New Delhi from June 9—11, 1977, on the conclusion of his visits to Nepal, Burma, Laos and Vietnam. During his stop-over in New Delhi, Mr. Firyubin had a meeting with senior officials of the Ministry of External Affairs in the course of which he informed the Indian side in general terms about his visits to the countries in South and South-East Asia. The opportunity was also taken for an exchange of views on bilateral matters and international problems.

Return of Dalai Lama to Tibet

1538. SHRI C. K. CHANDRAPAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to a Chinese Government statement recently on the question of return and rehabilitation of Dalai Lama; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJ-PAYEE): (a) Attention of the Government has been drawn to a statement which appeared in the NCNA on 1st May, 1977, reportedly made by a Vice-Chairman of the Standing Committee of the National People's Congress on the subject to a visiting Japanese delegation.

(b) It is for His Holiness the Dalai Lama to decide on the response.